

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1997
TO BE ANSWERED ON DECEMBER 14, 2023**

COMMON MOBILITY CARD

NO. 1997. SHRI DR. RAM SHANKAR KATHERIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to implement the Common Mobility Card across the country;**
- (b) if so, the assistance likely to be extended to the states for implementing transparent fare system; and**
- (c) whether the Government proposes to incorporate the engaged in the other buses also in addition to the PM-eBuses in the urban transportation in the transparent ticketing system and if so, the details thereof?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): Yes Sir, Central Government has issued Final Interface Specifications of NCMC ecosystem for adoption of National Common Mobility Card by State Governments/ Public Transport Operators/ stakeholders across the country. Under PM-eBus Sewa Scheme, central support on 'per transaction or lump-sum' basis is provided for implementation of National Common Mobility Card (NCMC) based Automated Fare Collection System (AFCS) for government and all private buses operating on stage carriage permit basis in all the cities.
